

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1113**  
TO BE ANSWERED ON 08.02.2017

**DESALINATION OF WATER IN COASTAL AREAS**

1113. SHRI ARVIND SAWANT:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is contemplating to set up some more plants for desalination of water in the country particularly in the coastal areas of Maharashtra;
- (b) if so, the details of the cities selected / identified for this purpose;
- (c) the capacity of each of these proposed plants alongwith the amount likely to be spent on setting up of these plants; and
- (d) the steps taken by the Government so far in this regard?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH) :

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- (a)&(b) Department of Atomic Energy (DAE) is putting up a 5000 cubic meter per day (5.0 MLD) seawater desalination plant in Odisha's coastal district of Ganjam, adjacent to Gopalpur through MoU mode between Bhabha Atomic Research Centre (BARC) and Indian Rare Earths Limited (IREL), a Public Sector Undertaking under DAE. A 6300 cubic meter per day (6.3 MLD) Nuclear Seawater Desalination plant has already been commissioned and is in operation at Kalpakkam, Chennai along Bay of Bengal in IGCAR, DAE premises which is in operation since 2002 and now also is in operation at designed capacity and availability factor. The site at Ganjam District, Odisha has been considered since it is located on the coast line of Bay of Bengal (only 750 meters away from shore line) and a drought prone zone facing acute water shortage. There is no proposal at present to set up desalination plant in coastal area of Maharashtra.
- (c) Capacity of the plant at Odisha is 5000 m<sup>3</sup>/day (5.0 MLD) at a cost of Rs.112.90 crore.
- (d) Necessary financial sanction of Rs.112.90 crore has been issued by the Government for the OSCOM plant. All the statutory clearances, namely, OSPCB (Odisha State Pollution Control Board), MoEF-CRZ (Ministry of Environment & Forests- Coastal Regulation Zone), and AERB (Atomic Energy regulatory Board) are obtained and MoU between BARC and IREL has been signed.

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